

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1128
TO BE ANSWERED ON 24TH JULY, 2026**

PRESCRIBED FORMULATIONS IN DRUGS/MEDICINES

1128. SHRI T R BAALU:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Central Drugs Standards Control Organisation has recently declared that 53 drugs/medicines used by people on a daily basis are unfit for consumption as they do not confirm to the prescribed quality standards formulations, if so, the details thereof; and
(b) the action taken by the Government against the errant drug manufacturers?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): List of batches of certain drugs of various companies, which are declared Not of Standard Quality/ Spurious/ Misbranded/ Adulterated by the Central Drugs Testing Laboratories is regularly uploaded and available on the website of Central Drugs Standard Control Organization (CDSCO) under the heading of Drug Alert (www.cdsc.gov.in). In the cases concerning quality or safety of drugs as and when reported, action is taken by the licensing authorities concerned under the provisions of Drugs and Cosmetics Act 1940 and its Rules including prosecution in the appropriate Court of law.
